

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 2923 of 2020

Dr. Kajal Rekha Dutta.Petitioner

-Versus-

The State of Jharkhand & Ors.Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : Mr. Sumeet Gadodia, Advocate.
For the Respondents : Mr. Anoop Kumar Mehta, Advocate.
: Mr. Manish Mishra, G.P. V.

05/ 25.03.2021 Further three weeks' time, by way of last indulgence, is granted for
filing counter-affidavit.

List this case three weeks after "**Holi**" holidays.

[Dr. S.N.Pathak, J.]

P.K.S.